

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH

CUSTOMS APPEAL NO. 52797 OF 2019

(Arising out of Order-in-Appeal No. CC(A) CUS/D-II/ICD-PPG/PALWAL/173/2019-20 dated 23.05.2019 passed by the Commissioner of Customs (Appeals), New Delhi)

Commissioner of Customs
ICD Patparganj & Others ICDs
(ICD Palwal, Haryana),
Delhi 110096

...Appellant

VERSUS

M/s Manvi Exim Pvt. Ltd.
Shop No.-24, Khasra No. 42/5,
Baktwarpur Bakoli, link Road
Bakoli, Delhi - 110036

...Respondent

APPEARANCE:

Shri Rakesh Kumar, Authorized Representative of the Department

Shri Abhishek Jaju, Advocate for the Respondent

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 18.05.2022
Date of Decision: 04.07.2022

ORDER

The appeal is allowed. For order, see order of date passed
in Customs Appeal No. 52793 of 2019.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P. V. SUBBA RAO)
MEMBER (TECHNICAL)

Shreya